

**Bail Matters No.: 1523/2020
State Vs Parveen @ Kavita
FIR No. :205/2020
PS: I.P Estate**

14/10/2020

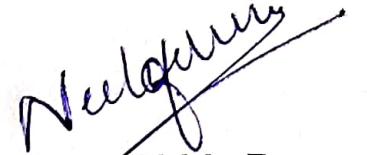
Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Naresh Talwar, learned counsel for the applicant / accused through VC.
Mr. Tarun Sharma, learned counsel for complainant through VC.
IO SI Naveen Kumar is present through VC.

Learned PO is on leave today. Reply filed. Copy supplied.

As such, at request, put up for appropriate order before court concerned

for 20/10/2020.



(Neelofer Abida Perveen)

First link-Special Judge, NDPS/DELHI/14.10.2020

**Bail Matters No.: 1524/2020
State Vs Gulshan Kumar
FIR No. :205/2020
PS: I.P Estate**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present:

Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.

Mr. Naresh Talwar, learned counsel for the applicant / accused through VC.

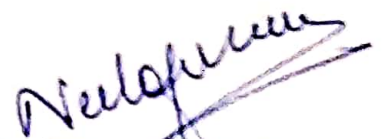
Mr. Tarun Sharma, learned counsel for complainant through VC.

IO SI Naveen Kumar is present through VC.

Learned PO is on leave today. Reply filed. Copy supplied.

As such, at request, put up for appropriate order before court concerned

for 20/10/2020.



(Neelofer Abida Perveen)

First link-Special Judge, NDPS/DELHI/14.10.2020

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Naresh Talwar, learned counsel for the applicant / accused through VC.
Mr. Tarun Sharma, learned counsel for complainant through VC.
IO SI Naveen Kumar is present through VC.

Learned PO is on leave today. Reply filed. Copy supplied.

As such, at request, put up for appropriate order before court concerned

or 20/10/2020.


(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

**Ball Matters No.:1526/2020
State Vs Rahul @ Dadu
FIR No. :425/2019
PS: Karol Bagh**


14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Faheem Alam, learned counsel for applicant / accused through VC.**

Learned PO is on leave today.

As such, at request, put up for the purpose fixed before court concerned
for 17/10/2020.


**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020**

**Bail Matters No.: 1083/2020
State Vs Kamal Bhandari
FIR No. :287/2020
PS:Sarai Rohilla**

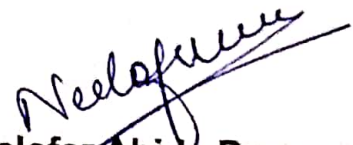
14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Pankaj Mohan, learned counsel for applicant / accused through VC.
Mr. Vijay Yadav, learned counsel for complainant through VC.

Learned PO is on leave today.

As such, at request, put up for the purpose fixed before court concerned
for 27/10/2020.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020**

**Bail Matters No.: 1084/2020
State Vs Namita Dilawari
FIR No. :287/2020
PS:Sarai Rohilla**


14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Pankaj Mohan, learned counsel for applicant / accused through VC.
Mr. Vijay Yadav, learned counsel for complainant through VC.

Learned PO is on leave today.

As such, at request, put up for the purpose fixed before court concerned
for **27/10/2020**.


(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

**Bail Matters No.: 1085/2020
State Vs Hemant Kumar
FIR No. :287/2020
PS:Sarai Rohilla**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Pankaj Mohan, learned counsel for applicant / accused through VC.
Mr. Vijay Yadav, learned counsel for complainant through VC.

Learned PO is on leave today.

As such, at request, put up for the purpose fixed before court concerned
for **27/10/2020**.


(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

**Ball Matters No.: 1086/2020
State Vs Ashok Kumar
FIR No. :287/2020
PS: Sarai Rohilla**


14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Pankaj Mohan, learned counsel for applicant / accused through VC.
Mr. Vijay Yadav, learned counsel for complainant through VC.

Learned PO is on leave today.

As such, at request, put up for the purpose fixed before court concerned
for 27/10/2020.



**(Neelofer Abida Perveen)
First Innk-Special Judge, NDPS/DELHI/14.10.2020**

**Bail Matters No.: 1087/2020
State Vs Hitesh
FIR No. :287/2020
PS:Sarai Rohilla**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Pankaj Mohan, learned counsel for applicant / accused through VC.
Mr. Vijay Yadav, learned counsel for complainant through VC.

Learned PO is on leave today.

As such, at request, put up for the purpose fixed before court concerned

for **27/10/2020**.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020**

Bail Matters No.: 1089/2020
State Vs Nirmal Arora
FIR No. :287/2020
PS:Sarai Rohilla

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Pankaj Mohan, learned counsel for applicant / accused through VC.
Mr. Vijay Yadav, learned counsel for complainant through VC.

Learned PO is on leave today.

As such, at request, put up for the purpose fixed before court concerned

for 27/10/2020.



(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

**Ball Matters No.:990/2020
State Vs Manoj Kumar Sharma
FIR No. : 191/2019
PS: Lahori Gate**

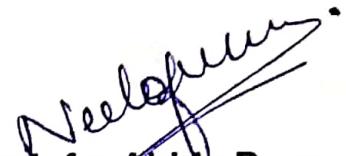
14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. A.K. Pandey, learned counsel for the applicant / accused through VC.
Mr. Vishal Vimal, learned counsel for complainant alongwith complainant Subhi Sharma through VC.

Learned PO is on leave today.

As such, at request, put up for the purpose fixed before the concerned court for **19/10/2020**. Previous interim order to continue till next date of hearing.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020**

Bail Matters No.: 1372/2020
State Vs Tashuvil
FIR No. :
PS:

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Lalit Kumar sharma, learned counsel for the applicant / accused
through VC.
IO Satyavir in person through VC.

Arguments heard.

Put up for further arguments before the concerned court for **17/10/2020**.



(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

**Bail Matters No.: 1412/2020
State Vs Sadiqeen
FIR No. :210/2020
PS: Sarai Rohilla**

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
None for the applicant / accused.

Learned PO is on leave today.

The matter is listed for order for today. As such, put up for the purpose fixed before the concerned court for **15/10/2020**.


(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

Bail Matters No.: 1420/2020
State Vs Pawan Grover
FIR No. :214/2020
PS: Rajinder Nagar

14/10/2020


Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Sunil Tiwari, learned counsel for the applicant / accused through VC.
Mr. Amit Tayal, learned counsel for the complainant.

Reply filed. Copy supplied through electronic mode.

Arguments heard.

Put up for further arguments before the concerned court for 17/10/2020.


(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

Bail Matters No.: 1422/2020
State Vs Mohit Singh @ Tuti @ Prince
FIR No. :195/2020
PS:Rajinder Nagar

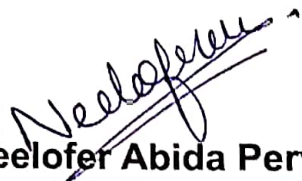
14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Nitin Arora, learned counsel for the applicant / accused through VC.

At request, put up for the purpose fixed before the concerned court for

15/10/2020.


(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

Bail Matters No.: 1477/2020
State Vs Mohsim Khan
FIR No. :210/2020
PS:Sarai Rohilla

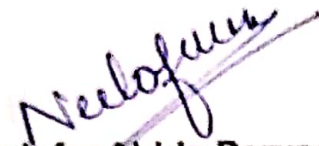
14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
None for the applicant.

Today the matter was listed for orders.

As such, at request, put up for the purpose fixed before the concerned
court for 15/10/2020.



(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

Bail Matters No.: 1491/2020
State Vs Javed Khan
FIR No. :NA
PS:Darya Ganj

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
None for the applicant.

Today the matter was listed for orders.

As such, at request, put up for the purpose fixed before the concerned
court for 15/10/2020.



(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

**Ball Matters No.: 1519/2020
State Vs Mohd. Akbar
FIR No. :11/2020
PS:Railway Main Delhi**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Nizamuddin Ahmed Ansari, learned counsel for the applicant /
accused through VC.
IO Satyaveer in person through VC.

Reply filed. Copy supplied.

At request, put up for the purpose fixed before the concerned court for

19/10/2020.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020**

Bail Matters No.: 1521/2020
State Vs Mohd. Nashim
FIR No. :11/2020
PS:Railway Main Delhi

14/10/2020


Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Nizamuddin Ahmed Ansari, learned counsel for the applicant /
accused through VC.
IO Satyaveer in person through VC.

Reply filed. Copy supplied.

At request, put up for the purpose fixed before the concerned court for

19/10/2020.



(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020

**Ball Matters No.: 1520/2020
State Vs Nafe Singh
FIR No. :04/2019
PS:Delhi Cantt Railway Station**

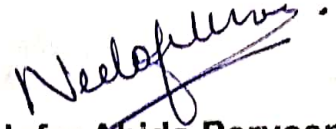
14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Jitender Khatri, learned counsel for the applicant / accused through VC.

At request, put up for the purpose fixed before the concerned court for

17/10/2020.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020**

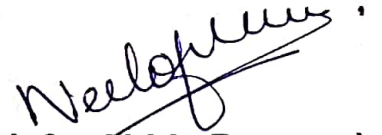
**Bail Matters No.: 1522/2020
State Vs Ramu
FIR No. :217/2020
PS: Rajinder Nagar**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

**Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. V.V. Arya learned counsel for the applicant / accused through VC.**

**As such, at request, put up for the purpose fixed before the concerned
court for 16/10/2020.**



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020**

**Bail Matters No.: 1526/2020
State Vs Rahul @ Dadu
FIR No. :425/2019
PS: Karol Bagh**

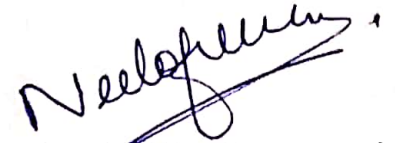
14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Faheem Alam, learned counsel for the applicant / accused through VC.

Reply filed. Copy supplied.

Put up for arguments before the concerned court for **17/10/2020**.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020**

**Bail Matters No.: 1527/2020
State Vs Mohd. Hassan
FIR No. :176/2020
PS:Sarai Rohilla**

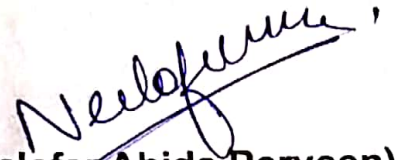
14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Nagendra Singh, learned counsel for the applicant / accused
through VC.

Reply filed. Copy supplied.

As such, Trial Court Record be called for the next date of hearing. Put
up before the concerned court for **27/10/2020**.



**(Neelofer Abida Perveen)
First link-Special Judge, NDPS/DELHI/14.10.2020**

FIR No. 210/2018
PS:Prasad Nagar
State Vs. Ashu @ Atta

14.10.2020

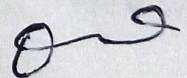
Matter taken up today on resumption of physical court hearing.

Ld. Presiding Officer is on leave today.

Present: Sh. Virender Singh, Ld. Addl. PP for State.
Both sureties with counsel.

Report/reply of the bail bonds filed by the IO. As per the report, the RC of surety Ajay, S/o Sh. Tara Chand was not found in his name. Ld. Counsel submits that the RC of the scooty is in the name of surety Ajay, S/o Sh. Tara Chand. He has shown the original RC to the court which is found in the name of surety Ajay. IO is directed to again verify the RC of the surety by tomorrow.

Put up on 15.10.2020.



(Charu Aggarwal)
1st Link ASJ-02/Central Distt.
THC/Delhi-14.10.2020

State vs Gaurav Sharma & others
(Application of Shahi Ram)
FIR No. 199/2009
P. S. Kashmere Gate

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
None for the applicant.

Put up for the purpose fixed for **16/10/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

**State vs Sunil & others
(Application of Surrender)
FIR No. 303/2014
P. S. Subzi Mandi**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Neeraj Kumar Jha, learned counsel for applicant through VC.

Put up for the purpose fixed for **15/10/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

State vs Laddan & others
(Application of Subhash)
FIR No.83/2020
P. S. Kashmere Gate

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. S.N. Shukla, learned L.A. for applicant through VC.

Put up for **19/10/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

**State vs Laddan & others
(Application of Subhash)
FIR No.83/2020
P. S. Kashmere Gate**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present:

Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr S.N. Shukla, learned LAC for applicant through VC.

Put up for **19/10/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

**State vs Laddan & others
(Application of Bhopal Singh)
FIR No.83/2020
P. S. Kashmere Gate**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr S.N. Shukla, learned LAC for applicant through VC.

As such, put up for **19/10/2020**.



**(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020**

**State vs Rahul Sharma & others
(Application of Kishan Kumar)
FIR No. 339/2016
P. S. Darya Ganj**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, L.d. Addl. PP for the State through VC.
None for the applicant.

As such, put up for the date already fixed for **27/10/2020**.



**(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020**

**State vs Vipin Sharma & others
(Application of Sahil)
FIR No. 213/2018
P. S. Lahori Gate**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Virender Tyagi, learned counsel for applicant through VC.

Put up for **21/10/2020**.



**(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020**

**State vs Ashu Atta & others
(Application of Rahul Tyagi)
FIR No.210/2018
P. S. Prashad Nagar**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
None for the applicant.

Put up for 17/10/2020.



**(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020**

**FIR No. 227/2020
P. S. Wazirabad**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
None.

Fresh application for release of vehicle filed. It be checked and registered separately.

Put up for **16/10/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

**State vs Ajay Shurma & others
(Application of Deepak @ Bunty)
FIR No. 506/2015
P. S. Nabi Karim**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Varun Mittal, learned counsel for applicant through VC.

As such, IO / SHO is directed to verify surety and documents and submit reports for **16/10/2020**.



**(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020**

**State vs Mohd. Nazim
(Application of Mohd. Nazim)
FIR No. 134/2015
P. S. Lahori Gate**

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. S.N. Shukla, learned counsel for applicant through VC.

As such, IO / SHO is directed to verify surety and documents and submit reports for **16/10/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

CR No.179/2019
Minakshi Chadha & Ors Vs State of NCT of Delhi & ors.

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: None for revisionist.
Mr. Akshay Soni, learned counsel for respondent no.2 through VC.
Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.

It is submitted by the counsel appearing today that settlement has been arrived between the parties.

As such, at request, put up for **19/11/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Akshay Soni, learned counsel for petitioner through VC.
Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
None for R2.

It is submitted by the counsel appearing today that settlement has been arrived
between the parties.

As such, at request, put up for **19/11/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

SC No.:240/2020
FIR No.: 28/2017
PS: Darya Ganj
State Vs Kunal Vanvani

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Accused in person through VC.

Put up for the purpose fixed for 26/02/2021.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

SC No.:27758/2016
FIR No.:110/2015
PS: Lahori Gate
State Vs Kanchi Lal @ Ashok & others

4/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present:

Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.

Mr. Subhash Chauhan, learned counsel for accused No.2, 4, 5 & 6 named

Mohit Singh, Deepak, Satyapal and Ankit Singh through VC.

None for other accused.

It is stated by the counsel appearing today that these accused are on bail.

Put up for the purpose fixed for **26/02/2021**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.20

SC No.:670/2017
FIR No.: 117/2017
PS: Karol Bagh
State Vs Sanjay Chawla & others

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present:

Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.

Mr. Sachin Kumar Jain, learned LAC for accused No.2 Sanjay through VC.

Mr. Manish Sharma, learned LAC for accused No.3 Sahil @ Senky through VC.

Put up for the purpose fixed for 26/02/2021.


(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

SC No.:380/2018
FIR No.: 427/2017
PS: Sarai Rohilla
State Vs Atul Jindal & others

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present:

Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.

Mr. Pramod Pandey, learned counsel for all three accused through VC.

Put up for the purpose fixed for 26/02/2021.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

SC No.:163/2020
FIR No.:25/2020
PS: Nabi Karim
State Vs Mohd. Bilal @ Rustam & others

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.
Mr. Rakesh Rajmurti, learned counsel for all accused through VC.

Put up for the purpose fixed for **26/02/2021**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

CR No. 322/2019
G.K. Sarkar Vs Shameen Ahmed

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Satish Aggarwal, learned counsel for revisionist through VC.

Put up for the purpose fixed for **24/10/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

CR No. 323/2019
Deepak Kumar Mangotra Vs Shameen Ahmed

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: Mr. Satish Aggarwal, learned counsel for revisionist through VC.

Put up for the purpose fixed for **24/10/2020**.


(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

SC No.:28296/2016
FIR No.:292/2014
PS: Rajinder Nagar
State Vs Pooja & others

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present:

Mr. Pawan Kumar, Ld. Addl. PP for the State through VC.

Mr. Diwakar Chaudhary, learned LAC for accused Pooja and Suraj through VC.

Mr. Anang Pal Singh, learned counsel for accused Mohit Sharma through VC alongwith accused through VC.

Mr. Bhuwadeshwar, learned counsel for accused Munni through VC.

Ms. Megha Behl, learned counsel for complainant through VC.

Put up for the purpose fixed for **21/10/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020

CR No.229/2020
Sufi Arman Hussain Siddiqui Vs Inder Singh & others

14/10/2020

Learned PO Mr. Naveen Kumar Kashyap is on leave today.

Present: None.

Fresh revision received by way of assignment.

Put up before court concerned for **15/10/2020**.



(CHARU AGGARWAL)
First Link/ASL-02/Delhi/14.10.2020